

**THE HIGH COURT OF MEGHALAYA  
SHILLONG**

**RESULT FOR THE POST OF BINDER**

**No.HCM.II/81/Rectt/2019/**

**Dated Shillong, the 30<sup>th</sup> July, 2019**

On the basis of the Personal Interview held on 12<sup>th</sup> July, 2019 for the post of Binder in the High Court of Meghalaya, the candidate who has been selected is as under :

1. Evanylla Synjri

The following candidate has been kept in the Reserved List :

1. Habanjob Nonglang

The selected candidate may report to the office of the Registrar General of the High Court of Meghalaya, on or before 13<sup>th</sup> August, 2019 at 10:00 am. Her joining will be subject to medical and police verification reports.

In case of the selected candidate failing to report by the given date, the appointment will be offered to the candidate in the Reserved List.

By Order.,

REGISTRAR GENERAL

No.HCM.II/81/Rectt/2019/134A

Dated Shillong the 30<sup>th</sup> July, 2019

Copy for information to :

1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong, for information of his lordship.
2. The Private Secretary to Hon'ble Mr Justice HS Thangkhiew, High Court of Meghalaya, Shillong, for information of his lordship.
3. The Registrar, High Court of Meghalaya, Shillong, for information.
4. The Joint Registrar, i/c Computer Section, High Court of Meghalaya, Shillong
5. The Joint Registrar, i/c Judicial Section, High Court of Meghalaya, Shillong
6. All Deputy Registrars, High Court of Meghalaya, Shillong
7. All Assistant Registrars, High Court of Meghalaya, Shillong.
8. The i/c Establishment Section, High Court of Meghalaya, Shillong, to issue appointment order to Smti Evanylla Synjri.
9. The Systems Analyst, High Court of Meghalaya, Shillong, for uploading the same on the official website.
10. The Accountant-cum-Cashier, High Court of Meghalaya, Shillong, for information and necessary action.
11. Smti Evanylla Synjri, Laitkor Rngi Law-dewshyiap, c/o Martha Linda Synjri, Shillong - 793010. You are to collect your appointment order from the i/c Establishment Section on or before 1<sup>st</sup> August, 2019 at 10:00 am.
12. Notice Board
13. Office File

for REGISTRAR GENERAL